

Annexure– 7**Name of the corporate debtor: Bhilai Jaypee Cement Limited****Date of commencement of CIRP: 15.10.2025****List of creditors as on: 11-07-2026****List of operational creditors (Government dues):****(Amount in Rs.)**

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, That may Be set-off	Amount Of claim not admitted	Amount of Claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether related party?	% of voting Share in CoC, if applicable					
1	GST	State Government	27.10.2025	27,71,01,141.00	1.00	Operational Debt-Govt Dues	-	NA		-	-	-	27,71,01,140.00	Matter is sub judice
2	GST	Central Govt	28.10.2025	60,51,31,716.00	1.00	Operational Debt-Govt Dues		NA					60,51,31,715.00	Matter is sub judice
3	EPFO	central government	28.10.2025	15,58,49,088.00	8,46,62,314.00	Provident Fund	-	NA	1.00%	-	-	-	7,11,86,774.00	-
4	Municipal Corporation	State Govt.	12.01.2026	22,05,30,655.20	1.00	Operational Debt-Govt Dues		NA					22,05,30,654.20	Matter is sub judice
5	Commercial Tax Dept-Satna	State Government	12.11.2025	18,80,50,381	1.00	Operational Debt-Govt Dues		NA					18,80,50,380.00	Matter is sub judice
6	Commercial Tax Dept	State Government		12,16,352	12,16,352	Operational Debt-Govt Dues		NA					-	-

7	ESIC	State Government	17.01.2026	1,43,354	1.00	Operational Debt-Govt Dues		NA					1,43,353.00	Order passed post ICD
8	Police Chowki (CSP Satna)	State Government	13.02.2026	7,65,52,406	37,24,999	Operational Debt-Govt Dues		NA					7,28,27,407.00	Data not found in records of the CD
9	South East Central Railway	Govt Dues	10.01.2026	23,59,366	23,59,366	Operational Debt-Govt Dues		NA					-	-
TOTAL				1,52,69,34,459.20	9,19,63,036.00		-	-	1.00%	-	-	-	1,43,49,71,423.20	-